

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 12.10.05

Registration No. 1211011

Applicant(s)

VERSUS

Respondent(s)

A copy of the ORDER dated 16.10.03 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

5.8.2005

None for petitioner.

Shri P. Shankaran for respondents.

This CCP has been filed by the learned counsel of the applicant for not complying with the directions of the Tribunal dated 16.10.2003 in OA 261/2000.

Learned counsel for respondents has filed reply and also enclosed a copy of the stay granted by the Hon'ble High Court of M.P. against the judgement of the Tribunal in WP No. 2363/00.

In view of the stay order granted by the High Court, this CCP is dismissed and notice discharged.

Sd/-  
(Madan Mohan)  
JM  
aa.

Sd/-  
(M.P. Singh)  
VC



GRPR-119-CAT Jabalpur-1-12-99-1500 Forms.

सत्य प्रतिपादित  
उपराजस्त्रार  
DY. REGISTRAR  
केन्द्रीय प्रशासनिक अधिकरण  
CENTRAL ADMINISTRATIVE TRIB  
जबलपुर बैच, जबलपुर  
JABALPUR BENCH, JACALPUR

12/10/05  
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